

1	2	3
Maharashtra	327840	327840
Uttarakhand	4000	4000
<b>2014-15</b>		
Assam	35000	35000
Bihar	50000	50000
Jammu and Kashmir	127346	127346

#### **Food grains lying under open sky**

184. SHRI T.K. RANGARAJAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantum of foodgrains lying in FCI godowns, as on 31st December, 2014; and

(b) the quantum of foodgrains lying under open sky as on 31st December, 2014?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) As on 31.12.2014 the stock of foodgrains in the Central Pool was 368.56 lakh tons out of which 6.37 lakh tons of wheat was stored in CAP (Cover and Plinth) and rest under covered godowns.

#### **Distribution of excess foodgrains**

185. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Supreme Court had remarked that Government has failed to check starvation and malnutrition in the country in spite of having huge stocks of foodgrains in the godowns, if so, the steps taken by Government since then;

(b) whether there is a policy for distribution of overflowing stocks to starved people, if so, details thereof, if not, reasons therefor;

(c) the policy being adopted in regard to distribution of foodgrains; and

(d) whether there is a mechanism in place, particularly since the verdict of the apex court, to distribute excess foodgrains instead of allowing them to rot, if so, details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) In the Writ Petition (Civil) No.196 of 2001, Hon'ble Supreme Court *vide* order dated 14.05.2011 had made